

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 18 of 2012 &  
IA No. 61 / 2012**

**Dated:1<sup>st</sup> March, 2012**

**Present : Hon'ble Mr. Rakesh Nath, Technical Member  
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

**In the matter of:**

**Central Power Distribution Co. of A.P. ... Appellant (s)**

**Versus**

**Bollineni Castings Ltd. & Ors. ... Respondent (s)**

**Counsel for the Appellant (s) : Mr. A. Mariarputham, Sr. Adv.  
Mr. A. Subbao Rao  
Mr. A.T. Rao**

**Counsel for the Respondent (s) : Mr. Challa Guna Ranjan  
& Mr. Mullapudi Rambabu R-7 – R-9.  
Mr. K.V. Balakrishan for APERC  
+Mr. Gopal Choudhary for R2 & R-4.**

**Ms. Swapna Seshadri for R-5.**

**ORDER**

**Post the matter on 15<sup>th</sup> March, 2012 at 2.30 p.m.**

**(Justice P.S. Datta)  
Judicial Member**

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**(Rakesh Nath)  
Technical Member**